

ITEM NO.6 Court 1 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 682/2020

VINAY SAXENA

Petitioner(s)

VERSUS

THE SPEAKER MADHYA PRADESH LEGISLATIVE ASSEMBLY & ANR.Respondent(s)
(FOR ADMISSION and IA No.62677/2020-EXEMPTION FROM FILING O.T.)

Date : 17-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Kapil Sibal, Adv.
Mr. Vivek Tankha, Sr. Adv.
Mr. Vaibhav Joshi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable on 21st September, 2020.

(MADHU BALA)
AR-CUM-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR